

Annexure-7														
Name of the corporate debtor: Alstrong Enterprises India Pvt. Ltd.				Date of commencement of CIRP: 21.04.2023					List of creditors as on: 30.09.2024					
Operational creditors (Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]											
1	Joint Commissioner of Commercial Taxes,	03.05.2023	26148.00	26148.00		0	0	No	0.00%	₹	₹	₹	₹	
2	State Tax Officer, State Tax Circle, Samba-II	03.05.2023	57409151.25	57409151.25		0	0	No	0.00%	₹	₹	₹	₹	
3	State Tax Officer, Circle-G, Jammu	04.05.2023	17563291.00	17563291.00		0	0	No	0.00%	₹	₹	₹	₹	
4	Commercial Tax Department, Circle-9, Raipur	04.05.2023	9677383.00	9677383.00		0	0	No	0.00%	₹	₹	₹	₹	
5	The Assistant Commissioner, okhla division,	24.09.2024	1602629.00	1602629.00		0	0	No	0.00%	₹	₹	₹	₹	
6	DEPUTY COMMISSIONER,	04.06.2024	5175835.00	5175835.00		0	0	No	0.00%	₹	₹	₹	₹	
	TOTAL		91,454,437.25	91,454,437.25								0.00	₹	